

TUDOR INDIA PRIVATE LIMITED

(Under Liquidation)

A-704, SYNERGY, OPPOSITE COMMERCE HOUSE, NEAR VODAFONE,
CORPORATE ROAD, PRAHLAD NAGAR, AHMEDABAD- 380015

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Updated Constitution of Stakeholders' Consultation Committee of TUDOR INDIA PRIVATE LIMITED

In the Matter of CP(IB)/234(AHM)2021

As per Regulation 31A of the Liquidation Process Regulations, 2016, the Liquidator has formed the Stakeholders Consultation Committee in the following manner-

Name of Stakeholder	Description		Number of Representative
	Member of SCC	Amount of Claim	
Secured Financial Creditor	Nil	0	0
Unsecured Financial Creditor	Exide Netherlands BV	34288490.48	1
Workmen and Employee	Nil	0	0
Government Dues (*)	Gujarat VAT/CST	1	1
	Hyderabad VAT/CST	1	1
	West Bengal CST	1	1
	Excise	1	1
Operational Creditors otherthan workmen, Employees and Government	Paramjit Kaur	52,000	1
	DV Pathy	38,200	1
	Sunil More	1,81,575	1
Shareholder or Partner (if any)	GNB Industrial Power (UK) Limited	0	1 (one) Only one shareholder can be member of the SCC)
	Exide Transportation Holding, Europe, SL. Spain	0	

Note- All Government dues are provisionally admitted as these dues are pending at various forms under various laws and under various state. The outcome may vary and that may entail interest and penalty, or the claim may be reduced in part or in full subject to the outcome of litigations.




CA Arpan Maheshkumar Shah
Liquidator of Tudor India Private Limited

IP Reg. No: IBBI/ IPA-001 /IP-P-01847/ 2019-2020/12862
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